

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 976 /Confdl./2017
II-2-3/2002 (Pt. III)

Bilaspur, dated the 02nd August, 2017

The following District Judges (Entry Level) as specified in Column No. (2) of the table below are hereby appointed to the category of District Judge (Selection Grade) of Rs. 57700-1230-58930-1380-67210-1540-70290 from the date mentioned in Column No. (3) of the table below:-

TABLE

S.No.	Name of Judicial Officer with present designation	Date of appointment to the category of District Judge (Selection Grade)
(1)	(2)	(3)
1)	Shri Sirajuddin Qureshi, Judge, Family Court, Dhamtari	27.07.2017
2)	Smt. Anita Dahariya, I Additional District and Sessions Judge, Ambikapur	27.07.2017
3)	Shri Abdul Zahid Qureshi, Special Judge under S.C. and S.T. (P. A.) Act, Raipur	27.07.2017
4)	Dr. Pragya Pachouri, Judge, Family Court, Rajnandgaon	27.07.2017
5)	Shri Manish Kumar Naidu, Special Judge under S.C. and S.T. (P. A.) Act, Raigarh	27.07.2017
6)	Shri Alok Kumar (Sr.), Special Judge under S.C. and S.T. (P. A.) Act, Ambikapur	27.07.2017
7)	Shri Yogesh Pareek, Special Judge under S.C. and S.T. (P. A.) Act, Korba	27.07.2017
8)	Shri Uttara Kumar Kashyap, President, District Consumer Disputes Redressal Forum, Raipur	27.07.2017
9)	Shri Govind Narayan Jangde, President, District Consumer Disputes Redressal Forum, Rajnandgaon	27.07.2017
10)	Shri Brijendra Kumar Shastri, I Additional District and Sessions Judge, Raigarh	27.07.2017
11)	Smt. Satyabhama Ajay Dubey, I Additional District and Sessions Judge, Sakti	27.07.2017

Contd. 2/-

12)	Shri Chandra Kumar Ajgalley, President, District Consumer Disputes Redressal Forum, Baikunthpur	27.07.2017
13)	Shri Maneesh Kumar Thakur, Additional Registrar (D.E.), High Court of C.G., Bilaspur	27.07.2017
14)	Smt. Kiran Chaturvedi, Additional District and Sessions Judge, Kanker	27.07.2017
15)	Shri Vijay Kumar Hota, Additional Secretary, Government of C.G., Law and Legislative Affairs Department, Raipur	27.07.2017
16)	Shri Shakti Singh Rajput, Additional District and Sessions Judge (F.T.C.), Rajnandgaon	27.07.2017
17)	Smt. Dhaneshwari Sidar, Additional District and Sessions Judge, Khairagarh	27.07.2017
18)	Shri Hirendra Singh Tekam, Additional District and Sessions Judge, Pendra-Road	27.07.2017
19)	Shri Satyendra Kumar Sahu, I Additional District and Sessions Judge, Durg	27.07.2017
20)	Shri Jitendra Kumar, I Additional District and Sessions Judge, Raipur	27.07.2017
21)	Mohd. Rizwan Khan, Chairman, Permanent Lok Adalat, Raipur	27.07.2017
22)	Shri Shyam Lal Nawratana, Additional District and Sessions Judge, Pratappur	27.07.2017
23)	Shri Mansoor Ahmed, Special Judge under S.C. and S.T. (P. A.) Act, Durg	27.07.2017
24)	Shri Chhameshwar Lal Patel, Additional District and Sessions Judge (F.T.C.), Dhamtari	27.07.2017
25)	Smt. Vinita Warner, Additional District and Sessions Judge (F.T.C.), Kawardha	27.07.2017
26)	Shri Dileshwar Singh Rathia, Additional Principal Judge, Family Court, Bilaspur	27.07.2017
27)	Smt. Girija Devi Meravi, I Additional District and Sessions Judge, Surajpur	27.07.2017

BY ORDER OF THE HIGH COURT



(GAUTAM CHOURADIA)
REGISTRAR GENERAL

2.7.2017

Contd. 3/-

Endt. No. 977 /Confdl./2017 Bilaspur, dated the 02nd August, 2017
II-2-3/2002 (Pt. III)

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (18) i) Shri Sirajuddin Qureshi, Judge, Family Court, Dhamtari,
ii) Smt. Anita Dahariya, I Additional District and Sessions Judge, Ambikapur,
iii) Shri Abdul Zahid Qureshi, Special Judge under S.C. and S.T. (P. A.) Act, Raipur,
iv) Dr. Pragya Pachouri, Judge, Family Court, Rajnandgaon,
v) Shri Manish Kumar Naidu, Special Judge under S.C. and S.T. (P. A.) Act, Raigarh,
vi) Shri Alok Kumar (Sr.), Special Judge under S.C. and S.T. (P. A.) Act, Ambikapur,
vii) Shri Yogesh Pareek, Special Judge under S.C. and S.T. (P. A.) Act, Korba,
viii) Shri Uttara Kumar Kashyap, President, District Consumer Disputes Redessal Forum, Raipur,

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- ix) Shri Govind Narayan Jangde, President, District Consumer Disputes Redressal Forum, Rajnandgaon,
x) Shri Brijendra Kumar Shastri, I Additional District and Sessions Judge, Raigarh,
xi) Smt. Satyabhama Ajay Dubey, I Additional District and Sessions Judge, Sakti,
xii) Shri Chandra Kumar Ajgalley, President, District Consumer Disputes Redressal Forum, Baikunthpur,
xiii) Shri Maneesh Kumar Thakur, Additional Registrar (D.E.), High Court of C.G., Bilaspur,
xiv) Smt. Kiran Chaturvedi, Additional District and Sessions Judge, Kanker,
xv) Shri Vijay Kumar Hota, Additional Secretary, Government of C.G., Law and Legislative Affairs Department, Raipur,
xvi) Shri Shakti Singh Rajput, Additional District and Sessions Judge (F.T.C.), Rajnandgaon,
xvii) Smt. Dhaneshwari Sidar, Additional District and Sessions Judge, Khairagarh,
xviii) Shri Hirendra Singh Tekam, Additional District and Sessions Judge, Pendra-Road,
xix) Shri Satyendra Kumar Sahu, I Additional District and Sessions Judge, Durg,
xx) Shri Jitendra Kumar, I Additional District and Sessions Judge, Raipur,
xxi) Mohd. Rizwan Khan, Chairman, Permanent Lok Adalat, Raipur,
xxii) Shri Shyam Lal Nawratana, Additional District and Sessions Judge, Pratappur,
xxiii) Shri Mansoor Ahmed, Special Judge under S.C. and S.T. (P. A.) Act, Durg,
xxiv) Shri Chhameshwar Lal Patel, Additional District and Sessions Judge (F.T.C.), Dhamtari,
xxv) Smt. Vinita Warner, Additional District and Sessions Judge (F.T.C.), Kawardha,
xxvi) Shri Dileshwar Singh Rathiya, Additional Principal Judge, Family Court, Bilaspur,
xxvii) Smt. Girija Devi Meravi, I Additional District and Sessions Judge, Surajpur.

for information.

- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- (20) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ Classification/M.), High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.

Contd. 5/-

- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ R.G./ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(GAUTAM CHOURADIA)
REGISTRAR GENERAL
2-2-2016